

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2511
ANSWERED ON:10.03.2000
IMPORT OF RICE
BRIJLAL KHABRI;CHHATRAPAL SINGH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether rice or broken rice is being imported;
- (b) if so, the details thereof ;
- (c) the quantum of import made during 1999-2000;
- (d) the details of the countries from which imported alongwith the quantity thereof, separately;
- (e) the rate at which it was imported;
- (f) whether it affected the indigenous market; and (g) if so, the reasons for this import ?

Answer

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a) Yes, Sir.

(b) As per Exim Policy, import of rice is canalised through FCI. However, Import of common/coarse varieties of rice and rice, with 50% or more broken has been free with effect from 27.5.97. Details of rice imported during the last three years are as under:-

Year	Quantity (Tonnes)	Value (Rs. Lakhs)
1997-98	54	6.16
1998-99	6213	568.96
1999-2000	2190	364.72

(April`99 to Nov.`99)

(c & d) 2190 MT of rice has been imported from Australia during 1999-2000 valued at Rs.3.63 crores. Further there has been an import of rice valued at Rs.1.54 lakhs from German F. Rep. during 1999-2000.

(Source : DGCI&S, Calcutta)

(e) Rice was imported at the rate of Rs. 16700/- (approx.) per tonne during 1999-2000.

(f) The meagre imports are not likely to adversely affect the indigenous market.

(g) Does not arise.